GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 4762

ANSWERED ON 31.03.2022

SCHEMES FOR WELFARE OF MINORITIES

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Will the Minister of MINORITY AFFAIRS be pleased to state

- (a) the number of schemes being implemented at present for the welfare of minority communities;
- (b) the number of schemes out of the above from which Jharkhand is getting benefit along with the details thereof, scheme-wise;
- (c) the number of minority community persons who have gone for Haj pilgrimage from Jharkhand during the last three years; and
- (d) the details of the amount of subsidy and other facilities made available by the Government to such people?

ANSWER

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) & (b): The Government has implemented various schemes for the welfare and upliftment of every section of the society including minorities especially the economically weaker and deprived sections of the society with schemes like Pradhan Mantri Jan Arogya Yojana (PMJAY), Pradhan Mantri Mudra Yojana (PMMY), Pradhan Mantri Kisan Samman Nidhi (PM KISAN), Pradhan Mantri Ujjwala Yojana (PMUY), Pradhan Mantri Awas Yojana (PMAY), Beti Bachao Beti Padhao Yojana, etc. Ministry of Minority Affairs also implements programmes/schemes across the country including State of Jharkhand for socio-economic and educational empowerment of six centrally notified minority communities namely Christians, Sikhs, Buddhists, Muslims, Parsis and Jains. The schemes/programmes implemented by the Ministry in brief are as under:

(A): Educational Empowerment Schemes:

(1) Pre-Matric Scholarship Scheme- Scholarship is provided to minority students from Class I to X,out of which 30% scholarship are earmarked for girls.

Post-Matric Scholarship Scheme- Scholarship is provided to minority students from Class XI to PhD., out of which 30% scholarship are earmarked for girls.

Merit-cum-Means based Scholarship Scheme- Scholarship is provided to minority students for Professional and Technical courses, at Under Graduate and Post Graduate level, out of which 30% scholarship are earmarked for girls.

All the three Scholarship schemes are on boarded on the National Scholarship Portal (NSP) and the scholarship amount is disbursed through Direct Benefit Transfer (DBT) mode.

- (2) Maulana Azad National Fellowship Scheme Under the scheme fellowship in the form of financial assistance is provided to minority candidates who clear the UGC-NET or Joint CSIRUGC-NET examination.
- (3) Naya Savera Free Coaching and Allied Scheme The Scheme aims to provide free coaching to students/candidates belonging to minority communities for qualifying in entrance examinations of technical/ medical professional courses and various Competitive examinations.
- (4) Padho Pardesh Under the scheme interest subsidy is provided to students of minority communities on educational loans, for overseas higher studies.
- (5) Nai Udaan Support is provided to minority candidates clearing Preliminary examination conducted by Union Public Service Commission (UPSC), State Public Service Commission (PSC), Staff Selection Commission (SSC) etc.

(B): Employment Oriented Schemes:

- (6) Seekho Aur Kamao Skill development scheme for youth of 14 35 years age group and aiming at providing employment and employment opportunities, improving the employability of existing workers, school dropouts etc.
- (7) USTTAD (Upgrading the Skills and Training in Traditional Arts/Crafts for Development). An effective platform to provide self-employment, market and opportunity to traditional artisans and craft persons from the minority communities. Hunar Haats are being organised across the Country to provide employment opportunities and markets to artisans/craftsmen.

- (8) Nai Manzil A scheme for formal school education & skilling of school dropouts or educated in community educational institutions like Madarsas.
- (9) Nai Roshni Leadership development of women belonging to minority communities and non-minority communities (not exceeding 25% of each batch).

(C): Special Schemes:

- (10) Jiyo Parsi Scheme for containing population decline of Parsis in India.
- (11) Hamari Dharohar- A scheme to preserve rich heritage of minority communities of India under the overall concept of Indian culture.

(D): Infrastructure Development Programme:

- (12) Pradhan Mantri Jan Vikas Karyakram (PMJVK) A Centrally Sponsored Scheme (CSS), identified as Core of the Core Scheme by NITI Aayog, is an area development programme aimed with the objective to develop socio economic assets and basic amenities in the identified areas. The scheme provides for infrastructure support in sectors such as education, health, skill, sports, sanitation etc.
- (13) Maulana Azad Education Foundation (MAEF) implements education and skill related schemes as follows:- (a) Begum Hazrat Mahal National Scholarship for Meritorious Girls belonging to the economically weaker sections of Minorities (b) Gharib Nawaz Employment Scheme started in 2017-18 for providing short term job oriented skill development training to youth (c) Grant-in-aid to NGOs for infrastructure development of educational institutions.
- (14) Equity to National Minorities Development and Finance Corporation (NMDFC) for providing concessional loans to minorities for self-employment and income generating ventures.

Details of Schemes mentioned at S. No. (1) to (12) are available on the website of this Ministry (www.minorityaffairs.gov.in) and those at serial no. (13) and (14) are available on the website of MAEF (www.maef.nic.in) and NMDFC (www.nmdfc.org) respectively.

Since 2014-15, 688 projects worth Rs. 274.87 crore have been approved under PMJVK in the State of Jharkhand. Projects approved in Jharkhand includes 286- Additional Class Rooms (ACRs), 190 - Anganwadi Centres (AWCs), 11 - Drinking Water facilities, 139 - Health Projects, 7- Hostels, 3 Residential Schools, 7- Sadhbhav Mandaps, 25- Sanitation Toilets, 17- School Buildings, 2- Science labs, 1- Skill Training Centre.

Since 2014-15, scholarships to 4,02,810 minority students have been sanctioned with financial implication of Rs. 261.53 crore and skill training have been provided to 14881 trainees of Jharkhand state for which an amount of Rs. 5.92 crore have been released to the project Implementing Agencies.

- (c) The number of pilgrims from State of Jharkhand who have performed Haj in the years, 2018 and 2019 are 2614 and 2063 respectively. The Kingdom of Saudi Arabia did not permit International Pilgrims for Haj 2020 and 2021, due to COVID-19 Pandemic.
- (d) Haj subsidy has been discontinued from Haj 2018. However, to ensure that there is minimum financial burden on Haj pilgrims even after removal of Haj subsidy on air travel of the pilgrims, from Haj 2018, pilgrims from specified embarkation points are given choice to opt either for their designated embarkation point or the nearest economical embarkation point on the basis of actual airfare of previous year.

Government of India through Ministry of Minority Affairs, Ministry of External Affairs, Ministry of Civil Aviation, Ministry of Health & Family Welfare, Haj Committee of India (HCOI), Consulate General of India (CGI), Jeddah along with the Kingdom of Saudi Arabia (KSA) provides various facilities and arrangements for the Haj Pilgrims viz conducting orientation/training programme, vaccination of the pilgrims, insurance for the pilgrims for accidental deaths/disabilities, obtaining of Haj Visas, Haj Charter flight Operation from India to Kingdom of Saudi Arabia and back etc. Further, CGI, Jeddah provides various necessary administrative support, information and guidance to the pilgrims as well providing necessary medical facilities to the Indian Haj Pilgrims, accommodation etc. in the Kingdom of Saudi Arabia.
